


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.63/BB/2017	-	For Compliance	Rule-7 of IB	Olive Lifesciences Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA KAUGOTA (KEYSTONE PARTNERS) 7829466499	PETITIONER	

ORDER

Counsel for petitioner is present. Counsel for HDFC and Axis Bank present counsel has filed memo undertaking to file vakalath for HDFC and Axis Bank. Counsel for the above two banks reported that the banks have no objection if petition admitted and for initiating Insolvency Resolution Process(IRP) by the corporate debtor. Hence matter is listed for consideration on 22/09/2017.


MEMBER(J)


MEMBER(T)